

<i>S.No.</i>	<i>Name of the proposed Post Office</i>	<i>District</i>
1	2	3
36.	Manman	-do-
37.	Shihbur	-do-
38.	Dumri Achalpur	Saharsa
39.	Lalpur	-do-
40.	Galhia Bishanpur	-do-
41.	Banailhipatti	-do-
42.	Garhiya Vijaypur	-do-
43.	Abhirampur	Madhopura
44.	Balam Garhiya	-do-
45.	Chaumukh	Muazzfarpur
46.	Dumri	-do-
47.	Lautru	-do-

**Temporary Telephone Connections
under Kidwai Bhavan Telephone
Exchange**

1764. SHRI BHAGEY GOBARDHAN:
Will the Minister of COMMUNICATIONS be
pleased to state:

(a) the amount of installation fee
charged for a temporary telephone connec-
tion;

(b) whether employees of telephone
department insist on getting the wiring for
temporary connections, under Kidwai Bhavan
exchange done by the private parties;

(c) if so, action proposed to be taken
against such employees; and

(d) the details of the existing rules in this
regard?

THE MINISTER OF ENERGY AND THE
MINISTER OF CIVIL AVIATION (SHRI ARIF
MOHAMMAD KHAN): (a) A sum of Rs. 800/-
is charged as installation fee for temporary
telephone connection.

(b) No, Sir.

(c) Not applicable in view of (b) above.

(d) Rs. 800/- is chargeable as installation charges for a temporary or a permanent telephone, out of which a rebate of Rs. 500 is permissible if the wiring and telephone instrument is provided by the subscriber.

Setting up of Paperless Trunk Exchange in Bihar

1765. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up "Paperless Trunk Exchange" in different Telephone Trunks Exchanges of Bihar during the current financial year:

(b) if so, the names of telephone exchanges where these are proposed to be installed; and

(c) the extent to which subscribers would be benefited thereby?

THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Does not arise.

Per Capita Income of Farmers

1766. SHRIGULAB CHAND KATARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been any appreciable increase in the per capita income of farmers:

(b) if so, the per capita income of a farmer in 1950 and at present;

(c) whether there has been a vast difference in the increase in prices of the agricultural produce and industrial goods during this period; and

(d) if so, the steps proposed to be taken by Government to maintain a proper ratio in the prices of agricultural produce and industrial goods?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). No data on per capita incomes of farmers are available. However, information on Net National Product from Agriculture and number of cultivators as obtained from the decennial Censuses indicate improvement in the incomes of farmers.

(c) The prices for manufactures were in general moving faster than the prices of agricultural products except during the Sixties. However, their ratio has considerably narrowed down in recent years.

(d) Steps taken by the Government to maintain parity between the prices of agricultural produce and industrial goods include fixation of procurement/minimum support prices for agricultural produce and subsidised supply of inputs required by the farm sector. The Government have set up an expert committee to examine various aspects of determination of procurement/minimum support prices including the terms of trade between the agricultural and non-agricultural sectors with a view to improve the remunerativeness of crop production.

Opening of Post Offices in Rajasthan

1767. SHRIGULAB CHAND KATARIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices proposed to be opened in Rajasthan during the year 1990;

(b) how many of them are to be opened in Udaipur, Dungarpur, Banswara, Bheelwara and Chittorgarh and the names of the proposed places;